

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 308 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Department of Central Goods and Service Tax Vs. Shri Satyendra P. Khorania & Ors.	Sandeep Pathak
2.	I.A. No. 309 of 2025 in Comp. App. (AT) No. ____ of 2025	Sandvik Asia Employees' Union Vs. Sandvik Asia Pvt. Ltd. & Anr.	Abiha Zaidi
3.	I.A. No. 310 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation Vs. CA Pankaj Shah	Gaurav Varma
4.	I.A. No. 311 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation Vs. CA Pankaj Shah	Gaurav Varma
5.	I.A. No. 312 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation Vs. CA Pankaj Shah	Gaurav Varma
6.	I.A. No. 402 of 2025 in Restoration Application No. ____ of 2025 in Comp. App. (AT) (Ins.) No. 2132 of 2024	Nandu Kishinchand Belani Vs. Canara Bank & Anr.	Abhishek Sharma

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